

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C).....CC No(s).
12354/2014

(Arising out of impugned final judgment and order dated 14/11/2013
in CMWP No. 33826/2012 passed by the High Court Of Judicature At
Allahabad)

UMA BUILDERS PVT. LTD.

Petitioner(s)

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(with appln. (s) for permission to file SLP and office report)

Date : 19/08/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. K. Parmeshwar, Adv.
For Mrs. Sudha Gupta, Adv. (N.P.)

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is granted.
Delay condoned.
Issue notice on the prayer for interim stay as well as on
the Special Leave Petition, returnable on 12.09.2014.
Tag with SLP (C) 3205 of 2014.
It is directed that during the pendency of this Special
Leave Petition, no third party interest shall be created with
regard to the disputed area in the property in question.

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2014.08.20
16:53:23 IST
Reason:

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar